

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1582

ANSWERED ON:15.07.2009

ENVIRONMENTAL CLEARANCE TO PMGSY

Laguri Shri Yashbant Narayan Singh;Vasava Shri Mansukhbhai D.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received any proposals from the State Governments for grant of environmental clearance for construction of roads under Pradhan Mantri Gram Sadak Yojna (PMGSY)
- (b) if so, the details thereof, State-wise and the action taken by the Union Government thereon;
- (c) the number of cases which are pending for want of environmental clearance and the reasons for such pendency;and
- (d) the steps taken/proposed to be taken by the Government to expedite the clearance?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) No proposal from any of the State Governments has been received by this Ministry for the grant of environmental clearance for the construction of roads under the Pradhan Mantri Gram Sadak Yojna (PMGSY). The roads under Pradhan Mantri Gram Sadak Yojna are not covered under Environment Impact Assessment Notification, 2006 and hence they don't require Environmental Clearance.
- (b) to (d) Does not arise in view of the reply to part (a) above.